

**HIGH COURT OF ANDHRA PRADESH AT AMARAVATI**

HOLIDAYS – DECLARATION OF PUBLIC HOLIDAY ON FRIDAY THE 23<sup>rd</sup> AUGUST, 2019 INSTEAD OF HOLIDAY ON 24.08.2019 ON THE EVE OF 'SRI KRISHNA ASTAMI', AND THE 2<sup>nd</sup> DAY OF NOVEMBER, 2019 AS COURT WORKING SATURDAY TO THE HIGH COURT OF ANDHRA PRADESH AND THE OFFICES WORKING UNDER THE ADMINISTRATIVE CONTROL OF THE HIGH COURT – NOTIFIED.

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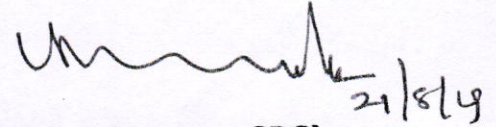
**ROC.No.124/SO/2019**

**DATED: 21.08.2019**

**NOTIFICATION No.14/SO/2019**

Read: Erstwhile High Court's Notification No.44/SO/2018, dated 06.12.2018

In partial modification of the Notification read above, the High Court of Andhra Pradesh hereby notifies Public Holiday on Friday, the 23<sup>rd</sup> August, 2019 instead of Holiday on 24<sup>th</sup> August, 2019, on the eve of 'Sri Krishna Astami', and that 2<sup>nd</sup> day of November, 2019, will be a Court Working Saturday to the High Court of Andhra Pradesh, and the Offices working under the Administrative Control of the High Court (A.P. State Legal Services Authority, High Court Legal Service Committee and Mediation & Arbitration Centre).



**REGISTRAR (IT-cum-CPC)  
I/C REGISTRAR GENERAL**

To

1. The Prl. Secretary to the Hon'ble the Acting Chief Justice (with a request to place the Notification before the Hon'ble the Acting Chief Justice for His Lordship's kind perusal)
2. All the P.Ss to the Hon'ble Judges (with a request to place the Notification before the Hon'ble Judges for their Lordships' kind perusal).
3. All the Registrars, High Court of Andhra Pradesh.
4. The Registrar (IT-cum-Central Project Coordinator), High Court of Andhra Pradesh [with a request to instruct the concerned to place the same in High Court's website].
5. All the Unit Heads in the State of Andhra Pradesh.
6. All the Officers, High Court of Andhra Pradesh.
7. All the Section Heads, High Court of Andhra Pradesh.
8. The Director, Telangana State Judicial Academy, Secunderabad.
9. The Secretary, A.P. High Court Legal Services Committee
10. The Member Secretary, A.P. State Legal Services Authority.
11. The Director, Mediation and Arbitration Centre, High Court of Andhra Pradesh
12. The Advocate General, State of Andhra Pradesh, High Court of A.P.
13. The Secretary to Governor, State of Andhra Pradesh, Vijayawada.
14. The Chief Secretary to Government, Government of Andhra Pradesh, Velagapudi, Amaravathi.

15. The Secretary to Govt., Law (L.A & J-Home Courts) Dept., Government of Andhra Pradesh, Velagapudi, Amaravathi.
16. The Chairman, Sales Tax Appellate Tribunal, Visakhapatnam
17. The Special Judge for Trial of CBI Cases, Visakhapatnam
18. The Director of Prosecutions, Vijayawada
19. The Secretary General, Supreme Court of India, New Delhi
20. The Secretary, Bar Council of Andhra Pradesh, High Court of A.P., Amaravati.
21. The Public Prosecutor, High Court of A.P.
22. The Administrator, Government Pleaders' Office, High Court of A.P.
23. The President, A.P. High Court Advocates' Association, High Court of A.P.
24. The Secretary, Advocates' Clerks Association, High Court of A.P.
25. The Commissioner, Information & Public Relations, Andhra Pradesh  
(with a request to publish the Notification in all local dailies)
26. The Director, All India Radio, Vijayawada.
27. The News Director, Doordarshan Kendra, Vijayawada
28. The Editors, Eenadu, Deccan Chronical, Sia-sat, Sakshi  
Andhra Jyothi, Vaartha, The Hindu & Indian Express.
29. The Deputy Director, Public Relations, Andhra Pradesh Secretariat, Velagapudi.
30. The Overseer, High Court of Andhra Pradesh.
31. SPARE.

} With a request for making  
necessary announcement

} For publication in the Newspaper